

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 13**  
TO BE ANSWERED ON- 04/12/2023

**SOCIAL SECURITY AND INSURANCE FOR ST**

13. SHRI RATANSINH MAGANSINH  
RATHOD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the objectives of social security and social insurance schemes for the Scheduled Tribes;
- (b) the details of facilities to be provided to the beneficiaries under such schemes;
- (c) whether any schemes has been implemented for the tribes of the state of Gujarat; and
- (d) if so, the district-wise details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (d):** The Government of India has a definite policy and approach to the welfare and development of tribal communities. Budgetary allocation is made by different Central Ministries under the Scheduled Tribe Component (now Development Action Plan for Scheduled Tribes or DAPST). Allocation under STC has seen a hike from 24,594.45 crore in 2013-14 to 1,17,943.73 crore in current financial year 2023-24. This allocation is targeted towards individuals of tribal communities and infrastructural strengthening in the tribal area. All the States are similarly under obligation to allocate funds for ST welfare and development in proportion to the population of ST under the Tribal Sub Plan. The Ministry of Tribal Affairs (MoTA) is the nodal Ministry for overall policy, planning and coordination of programmes for development of STs. MoTA is implementing various schemes for the welfare and development of STs. The details of the schemes implemented by MoTA for the welfare and development of STs is as under:

**(i) Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):** Government has formulated the scheme of 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' for integrated development of villages in an outcome-oriented and time-bound manner during the years 2021-22 to 2025-26. Under the Scheme, 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs have been identified for undertaking development programmes / activities through convergence approach amongst Ministries to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub- Centre, Drinking water facility, Drainage and solid waste management and bring about saturation..

**(ii) Pre-Matric Scholarship:** It is a Centrally Sponsored Scheme implemented through respective State/UT administrations. This is an open-ended Scheme covering all ST students studying in Std. XIth & Xth, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

**(iii) Post Matric Scholarship:** It is a Centrally Sponsored Scheme implemented through respective Ste/UT administrations. This is an open-ended Scheme covering all ST students studying in in class XI and above, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

(iv) **Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan:** Union Cabinet has approved Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) to improve socio-economic conditions of the Particularly Vulnerable Tribal Groups (PVTGs) in the STs.

(v) **Support to Tribal Research Institute (TRI):** Under the schemes Support to TRIs funds are provided to the State governments / UTs research, documentation etc. based on their proposal.

(vi) **Eklavya Model Residential Schools (EMRS):** It is a central sector scheme introduced in the year 1997-98 to provide quality education to Scheduled Tribes (ST) students (Class 6th to 12th) in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. Realizing the importance of the EMRS, in the Union Budget of 2018-19, Government announced that every block with 50% or more ST population and at least 20,000 tribal persons, is to have an EMRS. Accordingly, the target of establishing 740 EMRSs across the country has been set up. As on date, 690 schools have been sanctioned by the Ministry, out of which 401 are reported to be functional.

(vii) **Grants under Proviso to Article 275(1) of the Constitution:** Ministry of Tribal Affairs also provides funds to the State Governments under Grants under Proviso to Article 275(1) of the Constitution. It is a 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State for raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State. Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes various sectors viz. (i) Education (ii) Health (iii) Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector (iv) Other income generating schemes to augment Tribal household economy and (v) Administrative structure / Institutional framework & Research studies.

(viii) **Pradhan Mantri Janjatiya Vikas Mission (PMJVM):** The scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' has been approved with a total financial outlay of Rs. 1612.27 crore for implementation during the financial years 2021-22 to 2025-26. PMJVM has been redesigned through the merger and extension of two existing schemes for promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products / Produce". Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme. PMJVM envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises.

(ix) : **Grants-in-Aid to Voluntary Organizations working for the welfare of STs:** Financial assistance is provided to the Voluntary Organizations working for the welfare of STs. Apart from above, Development Action Plan for Scheduled Tribes (DAPST) continues to be the dedicated source of fund for tribal development wherein dedicated funds are earmarked by different Central line Ministries / Departments as Scheduled Tribe Component (STC) for tribal welfare and development across the country. This includes support for education, health, sanitation, water supply, livelihood etc. As on date, besides Ministry of Tribal Affairs (MoTA), 41 Ministries / Departments are allocating certain percentage of their total scheme budget for tribal development under STC for various tribal development projects. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Scheme-wise details of funds allocated by different Central Ministries / Departments under their schemes are reflected in the Union Budget as Statement 10B which is laid on the table of the House and is also available at <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>. The details of the funds released to the State of Gujarat under different schemes of Central Ministries / Departments including Ministry of Tribal Affairs during 2022-23 and 2023-24, as on date, is at **Annexure**.

As informed by Ministry of Labour & Employment, Employees' State Insurance Corporation (ESIC) is a statutory body under the Ministry of Labour & Employment, Government of India which provides comprehensive Social Security including health / insurance benefits to the employees of the factories / establishments situated in notified areas in the country employing ten or more persons. The employees of these factories/establishments drawing wages up to 21,000/- per month (Rs.25,000 per month in the case of persons with disability) are covered under the ESI Act and are entitled to avail benefits available under the Act. As such, the provisions of the ESI Act are not applicable to unorganized sector.

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 13 for 04.12.2023 regarding "Social Security and Insurance for ST"

Details of the funds released to the State of Gujarat under different schemes of Central Ministries / Departments including Ministry of Tribal Affairs during 2022-23 and 2023-24

**Financial year 2022-23**

S.No.	Ministry Name	Scheme Name	Sanctioned Amount(Rs.in lakh)	
1	Department of Agriculture and Farmers Welfare	Agriculture Extension	111.00	
		Edible Oil - Oil Seeds	95.50	
		Food And Nutrition Security	189.44	
		Krishionnati Yojana	190.99	
		Krishionnati Yojana	307.50	
		Krishionnati Yojana	94.72	
		Rashtriya Krishi Vikas Yojna	1770.36	
2	Department of Drinking Water and Sanitation	SBM-Rural	1666.90	
3	Department of Health and Family Welfare	Flexible Pool for RCH & Health System Strengthening , National Health Programmeand National Urban Health Mission	26476.00	
		Flexible Pool for RCH & Health System Strengthening , National Health Programmeand National Urban Health Mission	79426.00	
		Human Resources for Health and Medical Education	1800.00	
		Infrastructure Maintenance	21086.40	
		Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PMABHIM)	393.00	
		Tertiary Care Programmes	67.00	
4	Department of Land Resources	Integrated Watershed Development Program	513.50	
5	Department of Rural Development	Indira Gandhi National Disability Pension Scheme (IGNDPS)	60.65	
		Indira Gandhi National Old Age Pension Scheme (IGNOAPS)	2140.15	
		National Family Benefit Scheme	87.96	
		National Rural Livelihood Mission	2292.81	
6	Department of School Education and Literacy	New India Literacy Programme	40.66	
		Pradhan Mantri Poshan Shakti Nirman (PM POSHAN)	4635.21	
		Samagra Shiksha	15193.05	
		Samagra Shiksha	2288.25	
7	Ministry of Ayurveda Yoga and Naturopathy Unani Siddha and Homoeopathy AYUSH	National AYUSH Misson	303.89	

8	Ministry of Environment Forests and Climate Change	Integrated Development of Wildlife Habitats -	200.01
		Development of Wildlife Habitats	
9	Ministry of Housing and Urban Affairs	Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM)	140.43
		PMAY-Urban (Schemes financed from Central Road and Infrastructure Fund)	5583.34
10	Ministry of Skill Development and Entrepreneurship	Pradhan Mantri Kaushal Vikas Yojana - Development of Skills	1958.79
		Pradhan Mantri Kaushal Vikas Yojana - National Apprenticeship Promotion Scheme	2659.00
		Pradhan Mantri Kaushal Vikas Yojana - Skill Strengthening for Industrial ValueEnhancements Enhancements	735.34
11	Ministry of Tribal Affairs	Administrative Cost to States/UTs	87.00
		Development of Particularly Vulnerable Tribal Groups (PVTGs)	1731.20
		Grants under proviso to Article 275(1) of the Constitution	7549.12
		Post-Matric Scholarship	24426.38
		Pre-Matric Scholarship	5451.67
		Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	19401.76
12	Ministry of Water Resources River Development and Ganga Rejuvenation	National River Conservation Plan -Other Basins	9100.00
13	Ministry of Women and Child Development	Saksham Anganwadi and POSHAN 2.0 (Umbrella ICDS - Anganwadi Services, Poshan Abhiyan, Scheme for Adolescent Girls)	7511.76

**Financial year 2023-24 (as on 29.11.2023)**

S.No.	Ministry Name	Scheme Name		Sanctioned Amount (Rs. in lakh)
1	<b>Department of Agriculture and Farmers Welfare</b>	Krishionnati Yojana.	122.15	
		Krishionnati Yojana.	264.03	
		Krishionnati Yojana.	606.90	
		Krishionnati Yojana.	91.11	
		Rashtriya Krishi Vikas Yojna	1518.00	
	<b>Department of</b>			

2	<b>Animal Husbandry and Dairying</b>	Livestock Health And Disease Control Programme	21.20
3	<b>Department of Food and Public Distribution</b>	Food Subsidy for Decentralized Procurement of Foodgrains under NFSA	12437.00
4	<b>Department of Health and Family Welfare</b>	Flexible Pool for RCH & Health System Strengthening, National Health Programme and National Urban Health Mission -Gross Budgetary Support (GBS)	107144.00
		Human Resources for Health and Medical Education	1144.00
		Infrastructure Maintenance	11062.14
		Infrastructure Maintenance	21086.00
		Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PMABHIM)	9208.00
		Strengthening of State Drug Regulatory System	114.03
5	<b>Department of Land Resources</b>	Watershed Development Component- Pradhan Mantri Krishi Sinchai Yojana	426.00
6	<b>Department of Rural Development</b>	Indira Gandhi National Disability Pension Scheme(IGNDPS)	62.94
		Indira Gandhi National Old Age Pension Scheme (IGNOAPS)	2365.56
		National Family Benefit Scheme	257.50
		National Rural Livelihood Mission	1742.15
		Pradhan Mantri Awas Yojna (PMAY)- Rural	14677.00
7	<b>Department of School Education and Literacy</b>	PM Schools for Rising India (PM SHRI)	524.61
		Pradhan Mantri Poshan Shakti Nirman (PM POSHAN)	2148.42
		Samagra Shiksha	4327.12
8	<b>Department of Water Resources, River Development</b>		
		National River Conservation Plan - Other Basins	100.00

	<b>andGanga Rejuvenation</b>		
9	<b>Ministry of Ayurveda Yoga and Naturopathy Unani Siddha and Homoeopathy AYUSH</b>	National AYUSH Misson	2961.42
10	<b>Ministry of Housing and Urban Affairs</b>	PMAY-Urban (Schemes financed from Central Road and Infrastructure Fund) - Other items of States/UTs Component	6261.13
11	<b>Ministry of Tribal Affairs</b>	Post- Matric Scholarship for STs Pre- Matric Scholarship for STs	19400.00 3375.00
12	<b>Ministry of Women and Child Development</b>	Saksham Anganwadi and POSHAN 2.0 (Umbrella ICDS - Anganwadi Services, Poshan Abhiyan, Scheme for Adolescent Girls)	1641.30

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